

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BRANCH  
CIRCUIT SITTING  
AT NAINITAL

Original Application No. 43 of 2002

Nainital this the 24th day of October, 2002

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.  
Hon'ble Maj Gen K.K. Srivastava, Member (A)

Amba Dutt Ruwali S/o Shri Laxmi Dutt Ruwali  
at present working as Chowkidar Post Office Pant  
Nagar Tehsil Kichha District : Udhampur Singh Nagar.

..... Applicant.

By Advocate Shri M.C. Kandpal

versus

1. Union of India, through Secretary Postal Board Dek Bhawan Parliament Street New Delhi.
2. Director General Dak Bhawan Parliament Street New Delhi.
3. Post Master General, Uttaranchal Circle, Dehradun.
4. Senior Superintendent of Post Office, Nainital Division, Nainital.

.... Respondents.

By Advocate Shri R.C.Joshi

O R D E R (ORAL)

By Hon'ble Mr. Justice R.R.K.Trivedi, V.C.

By this O.A. under Section 19 of the Administrative Tribunals Act, 1985 the applicant has prayed for a direction to the respondents to regularise his services as he completed 16 years in the department, and he may be given consequential

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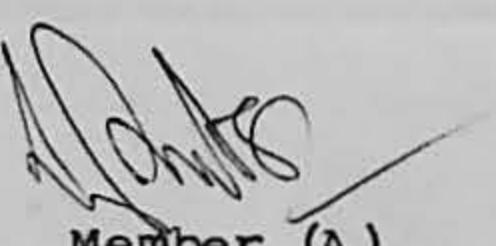


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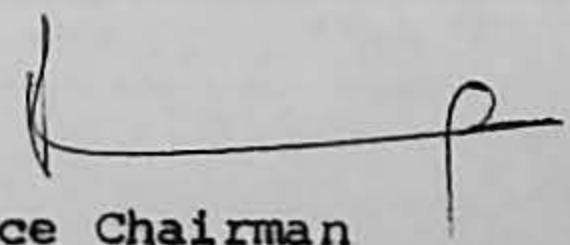
benefits. The applicant has also prayed for a direction that the respondents may be directed to permit the applicant to appear in the Departmental Promotion Examination for the post of Postman/Lower Grade Officials.

2. The facts are that the applicant was appointed as casual labour on the post of Chowkidar on 10.09.82. The applicant was granted temporary status on 28.11.1992. The same controversy has already been decided by this Tribunal in O.A.No. 20/2001(U) S.D. Mauni Vs. Union of India and Ors. on 23.10.2002. In that case the respondents have been directed to allow the applicant to appear in the departmental examination for promotion as Postman/Lower Grade Officials. As the question has been settled, in our opinion, the present applicant is also entitled for the same relief.

3. For the reasons stated in the order dated 23.10.02 in O.A.No.20/01(U), this O.A. is partly allowed. The respondents are directed to allow the applicant to appear in the departmental examination for appointment as Postman/Lower Grade Officials. No order as to costs.



Member (A)



Vice Chairman

/M.M./